

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 105**  
**(IB)-470(ND)/2019**

**IN THE MATTER OF:**

LIC Housing Finance Ltd.	...	Applicant/Petitioner
Vs		
Durha Vitrak Pvt. Ltd.	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016. (CIRP)**

**Order delivered on 02.03.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ashwini Kumar Singh, Advocate  
Mr. Harsh Sinha Adv ( Yest Bank)  
For Respondent : Rohit Jain advocate, for R4  
For the RP : Mr. Ahsan Ahmad, Adv. with  
Mr. Aishwarya Mohan Gahrana, RP

**ORDER**

List on 09.03.2021.

-Sd-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

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-Sd-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

02.03.2021  
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